

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-3841

TO BE ANSWERED ON-09.08.2018

GST RATES ON INSTRUMENTS USED IN RENEWABLE ENERGY PROJECTS

3841. SHRI PRAHLAD SINGH PATEL

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

(a) whether the Government is making efforts to reconcile the discrepancies of the Goods & Services Tax (GST) rates on the instruments used in renewable energy projects as the GST rate on the whole small hydel electricity project are 18 per cent at present while the GST rate on generator used in it is 28 per cent and small hydel electricity project falls under renewable energy; and

(b) if so, the details thereof ?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

(a) & (b) The small hydel electricity projects attract the applicable Goods & Services Tax (GST) @ 18 per cent. The electric generators falling under heading 8501 and electric generating sets falling under heading 8502 also attract GST @ 18 per cent. Hence, there is no discrepancy in the GST rate as mentioned.
